

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

| S No. | Name | From | To |
|-------|---|---|---|
| 1. | Sh. Manish Kajla S/o Sh. Dhanraj Singh (EC:68508316) | Orderly in the Court of Sh. Ramesh Kumar-II, ADJ-01 Shahdara District, Karkardooma Courts, Delhi. | Orderly in the Court of Sh. Vineet Kumar, ASJ-02 Shahdara District, Karkardooma Courts, Delhi. |
| 2. | Sh. Aswini Kumar Sahoo S/o Sh. Banabihari Sahoo (EC: 10999) | Orderly in the Court of Sh. Ramesh Kumar-II, ADJ-01, Shahdara District, Karkardooma Courts, Delhi. | Orderly in the Court of Sh. Vineet Kumar, ASJ-02 Shahdara District, Karkardooma Courts, Delhi. |
| 3. | Sh. Jogender Singh S/o Lt. Sh. Ram Prasad (EC:31113700) | Orderly in the Court of Sh. Vineet Kumar, ASJ-02 Shahdara District, Karkardooma Courts, Delhi. | Orderly in the Court of Ms. Ravinder Bedi, ADJ-02, Shahdara, Karkardooma Courts, Delhi. |
| 4. | Sh. Gulab S/o Sh. Lakhani Lal (EC:42123824) | Orderly in the Court of Sh. Vineet Kumar, ASJ-02 Shahdara District, Karkardooma Courts, Delhi. | Orderly in the Court of Ms. Ravinder Bedi, ADJ-02, Shahdara, Karkardooma Courts, Delhi. |
| 5. | Sh. Ravinder Kumar S/o Sh. Budh Prakash (EC:90855) | Orderly in the Court of Ms. Ravinder Bedi, ADJ-02, Shahdara, Karkardooma Courts, Delhi. | Orderly in the Court of Sh. Ramesh Kumar-II, ADJ-01, Shahdara District, Karkardooma Courts, Delhi. |

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(YASHWANT KUMAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

Delhi, the Dated 23/4/22

No. 2652-2661 /Admn./P&T/SHD/KKD/2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, KKD Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, KKD Courts, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. PRO/APRO, KKD Courts, Delhi.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.